BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.(IB) No. 93/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th February 2018, 10.30 A.M.

Name of the Company		Bengal Polypet -Vs- Pinc	on Spirits Ltd.	
Under Section		9 IBC		
SI. No.		nation of Authorized IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
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Abhishek Sikder operational Advocate Creditor

ORDER

- Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.
- Ld. Counsel for the operational creditor has made a request for adjournment in view of the settlement talk between the parties. Prayer is allowed.

List it on 13/03/2018.

Sd

(Jinan K.R.) Member (I)

Sd

(V.P.Singh) Member (J)